

From,
The Registrar General,
High Court of Judicature at
Allahabad.

To,
The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow-226010.

No. 92 /Admin. (Services)/2025 Dated: Allahabad: February 28, 2025

Subject: Regarding nomination of all Judicial Officers of the State of Uttar Pradesh for training programme on "Creation/Conversion of existing Court Room into VWDC" for all the Judicial Officers of State of Uttar Pradesh on March 02, 2025 from 11:00 AM onwards at JTRI, UP, Lucknow.

Sir,

With reference to Institute's letter no. JTRI/2025-2284, dated 27.02.2025, on the above captioned subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the Institute's proposal with regard to organize **training programme** scheduled to be held on **Sunday 02.03.2025 from 11:00 AM** onwards at JTRI, UP, Lucknow.

Also, the Hon'ble Court has been pleased to nominate all the Judicial Officers of districts Barabanki, Hardoi, Kannauj, Kanpur Nagar, Lucknow, Raebareli, Sitapur and Unnao to attend the programme physically at JTRI, U.P, Lucknow and other Judicial Officers in the State of Uttar Pradesh to attend the programme through live streaming as scheduled.

I am, therefore, to request you to kindly take necessary action, accordingly.

Yours Sincerely,

sd/-
(Surender Kumar)
Registrar (J)(Services)
"For Registrar General"

No. 92 (i)/Admin.(Services)/2025 Dated: Allahabad: February 28, 2025

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P, Lucknow for kind information and necessary action.
2. All the District Judges/Principal Judges, Family Courts, Presiding Officers of Motor Accident Claims Tribunals (MACTs), Presiding Officers and Registrars of Land Acquisition, Rehabilitation and Resettlement Authorities (LARRAs), Presiding Officers of Commercial Courts and other Judicial Officers working on deputation basis posted at districts **Barabanki, Hardoi, Kannauj, Kanpur Nagar, Lucknow, Raebareli, Sitapur and Unnao** with a request to attend the above-captioned programme **physically** at JTRI, U.P, Lucknow on **Sunday 02.03.2025 from 11:00 AM onwards** and also direct the Judicial Officers under their administrative control to attend the same. (**Information Available on Hon'ble Court's website**).
3. All the other District Judges/Principal Judges, Family Courts, Presiding Officers of Motor Accident Claims Tribunals (MACTs) of Uttar Pradesh, Presiding Officers and Registrars of Land Acquisition, Rehabilitation and Resettlement Authorities (LARRAs) of Uttar Pradesh, Presiding Officers of Commercial Courts of Uttar Pradesh and other Judicial Officers working on deputation basis with a request to attend the above-captioned programme **through live streaming** on **Sunday 02.03.2025 from 11:00 AM onwards** and also direct the Judicial Officers under their administrative control to attend the same. (**Information Available on Hon'ble Court's website**).

sd/-
(Satish Kumar Pushkar)
Joint Registrar
"For Registrar General"